

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 73 of 2013 & IA 116 of 2013

Dated : 12th August, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Assam Power Distribution Company Ltd. ...Appellant(s)

Versus

Central Electricity Regulatory Commission ...Respondent(s)
& Ors.

Counsel for the Appellant(s) : Mr. Buddy A Ranganadhan
Mr. Sakie Jakharia
Ms. Richa Bhardwaj
Mr. P.K. Sharma
Mr. K. Goswami
Mr. Hemanta Sharma

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Arvind Kumar Dubey for R-2

ORDER

At the request of the Learned counsel for the Appellant, post the matter for hearing on **21.08.2013.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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